

Declaration of Assets and Liabilities

Year 2024

I, PRATIBHA KUMAR, son/daughter/wife of YASHWANT KUMAR
 aged 31 years, belonging to SHAHUPUR, DANAPUR, Patna
 service and presently working as OFFICE ATTENDANT - B.V.S.
 give herein below the details of the assets (immovable, movable, bank balance, etc.) of
 myself, my spouse and dependants*:

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2500/-	YASHWANT KUMAR	AYUSHI SINGH	YADURAJ SINGH	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	B.V.M SBI-PATNA 500000/-	X	X	X	
(iii)	Bonds, Debentures and Shares in companies	X	AYUSHI ENTERPRISES DOMANT TELECOM PVT. LTD	X	X	
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	LIC 31500/- YEAR	LIC 12005/- YEAR SIP-10000/- MONTH	X	X	
(v)	Motor Vehicles (details of make, etc.)	X	X	X	X	
(vi)	Jewellery (give details of weight and value)	50gm Gold - 275000/-	15gm Gold - 85000/-	X	X	
(vii)	Other assets, such as values of claims / interests	30000/-	45000/-	X	X	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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 132

211 24
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 13/02/24

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	23x58	X	X	X	
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value					
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value					
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	SBI B.V.M	
	(ii) Loans from financial institutions	5,00,000/-	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation		
	(b) dues to departments dealing with supply of water		
	(c) dues to departments dealing with supply of electricity		

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	GHDPK 1357K	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]		
	(iii) Sales Tax [Only in case of proprietary business]		
	(iv) Property Tax		

C. Personal Detail

GPF/CPF/PRAN No. :-

Gender :- (M/F)

Date of Birth :- (DD/MM/YYYY)

Class/Group :- (A/B/C)

Cadre :-
(Full Name e.g. B.A.S.-Bihar Administrative Service,
B.S.S.- Bihar Secretariat Service etc.)

Home District :-

I hereby declare that the above details are true to the best of my knowledge and belief.

Place:
Date:

Signature
Name of Employee:
Designation:
Department:

Note: Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.